



2026:AHC:12809

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 195 of 2026

Shivji Chaubey

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Raj Kumar Shukla
Counsel for Respondent(s)	:	C.S.C., Rameshwar Prasad Shukla

Court No. - 2

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by counsel for the petitioner to dismiss present writ petition as not pressed with liberty to approach the authority concerned.
2. Prayer made is allowed.
3. The writ petition is dismissed with liberty as prayed.

(Prakash Padia,J.)

January 19, 2026

Pramod Tripathi